

BEFORE T.N. TIWARI, ADDL. SECRETARY & FIRST APPELLATE AUTHORITY  
(Under Section 19 of RTI Act, 2005)  
MINISTRY OF LAW & JUSTICE.: DEPARTMENT OF LEGAL AFFAIRS  
Room No. 409, 'A' Wing,  
Shastri Bhavan, New Delhi-110 001  
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Dated: 17.12.2015

Appeal No.R-21(135)2015-IC

IN THE MATTER OF:

Shri Arun Jain,  
Ward No. 6, Mishraani,  
Near Dharmshala, Sadhora  
District Yamuna Nagar,  
Haryana.

Appellant

Versus

Central Public Information Officer,  
Ministry of Law & Justice,  
Department of Legal Affairs,  
Shastri Bhavan, New Delhi.

Respondent

ORDER

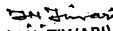
17.12.2015

Appellant-Applicant's RTI application dated 24.09.2015 forwarded to this Department by Legislative Department, vide letter dated 09.10.2015 (received on 12.10.2015) seeking information in regard to his letter dated 04.07.2015 and the Respondent-CPIO, vide, his letter dated 04.11.2015 furnished the information sought by the Appellant-Applicant. Aggrieved by the information supplied by the Respondent-CPIO, he preferred the present appeal dated 04.12.2015 received on 08.12.2015.

2. I have gone through the Appeal Memo and the information furnished thereon by the CPIO as well as perused records available on file and thereafter, I am of the opinion that the subject-matter of the information sought by the Appellant Applicant is allocated to Department of Justice/National Legal Services Authority (NALSA) as per the Government of India (Allocation of Business) Rules, 1961 as amended. The Respondent-CPIO ought to have transferred his RTI application to Department of Justice/NALSA. Hence, Respondent-CPIO is directed to transfer his RTI Application/Appeal to Department of Justice, Jaisalmer House, 26, Mansingh Road, New Delhi-110011 and National Legal Services Authority, 12/11, Jamnagar House, Shahjahan Road, New Delhi-110011 for necessary action under intimation to the Appellant-Applicant. The Appellant-Applicant may like to pursue his RTI application/appeal directly with the concerned CPIOs/FAAs of D/o Justice/NALSA.

3. In view of the above, the Appeal is disposed of.

4. Hon'ble CIC, 2<sup>nd</sup> Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066 is the 2<sup>nd</sup> Appellate Authority.

  
(T.N. TIWARI)

Additional Secretary & Appellate Authority

Copy to:

- 1) Shri Shri Arun Jain, Ward No. 6, Mishraani, Near Dharmshala, Sadhora District Yamuna Nagar, Haryana. (By Speed Post)
- 2) Shri K Ginkhan Thang, CPIO, D/o Legal Affairs, 'A' Wing Shastri Bhavan, New Delhi.